

DIRECTORATE GENERAL OF FOREIGN TRADE

DES-VI (FOOD & MISC)

Minutes of the meeting No. 02/17 of NC-VI dt. 21.04.2016 held on 13.04.2016

Meeting No. 02/17 for the licensing year 2016-17 held on 13.04.2016 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2015-20 pertaining to Food & Mics. Products under the Chairmanship of Sh. S. K. Samal. Jt. DGFT. Following members were present in the meeting.

S.No.	Name of the Officer	Designation	Department
1.	Sh. S.K. Pandey	A.D.	MSME(Food)
Officers in attendance			
2.	Sh. Yoginder Singh	DDG	DGFT
3.	Sh. Ratan Lal Meena	FTDO	DGFT

Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 2 years reckoned from the date of ratification as per para 4.12(a)(vi) of Hand book of procedure (vol-1) 2015-20 updated as on 01.04.2015.

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01	33 Case No.:6/14/85-ALC3/2015	Party Name:SUKASO CERACOLORS PVT LTD	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00131/AM16/	RLA File :09/24/040/00248/AM16/	Lic.No/Date:0910062394 28.07.2015	Deferred
The Committee decided to seek comments from DAE for the export item from SCOMET angle. The case is deferred for 19.05.2016				

02	34 Case No.:12/17/85-ALC3/2014	Party Name:EASTERN CONDIMENTS PRIVATE LIMITED	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00132/AM15/	RLA File :10/24/040/00071/AM15/	Lic.No/Date:1010058862 31.10.2014	Deferred
The Committee noted that a clarification has been sought for from NC-4 vide this O.M dt. 03.06.2015 followed by O.M. reminder dt. 08.04.2016 to which reply is awaited. The Committee decided to remind NC-4 to expedite the reply. The case is deferred for 19.05.,2016.				

योगेन्द्र सिंह/YOGINDER SINGH
उप महा निदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार निदेशालय
Directorate General of Foreign Trade
कमिशनर विदेश व्यापार, नई दिल्ली
Commissioner of Foreign Trade
Udyog Bhawan, New Delhi

03	35 Case No.:25/13/85-ALC3/2015	Party Name:JEWEL CONSUMER CARE PVT LTD	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00121/AM16/	RLA File :34/24/040/00145/AM16/	Lic.No/Date:3410041481 01.09.2015	Deferred
The Committee noted the comments of Deptt. of C&PC furnished vide their O.M. No. 46011/68/2009-PC.II dt. 06.04.2016. On the basis of C&PC's comments, it appears that for item No.1, the quantity should be in number , not Kg. of import item. D/o C&PC may be requested to clarify. The case is deferred for 19.05.2016				

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04	36	Party Name:R H INTERNATIONAL	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/50/075/AM14	RLA File :29/24/040/003/AM04/	Lic.No/Date:2910022187 06.08.2013	Approved
The committee noted the comments of MSME(ME) furnished vide their U.O. No. 30(69)/13-ME dt. 06.04.2016. On the basis of MSME(ME)'s comments, the Committee decided to fix the ad-hoc input output norms on net to net basis with nil wastage with accountability clause. RA may take consequential action as per policy/procedure.				

Rmp

05	37 Case No.:28/13/85-ALC3/2015	Party Name:P K AGRI LINK PRIVATE LIMITED.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00124/AM16/	RLA File :02/24/040/00101/AM16/	Lic.No/Date:0210206072 14.08.2015	Deferred
The committee noted that the comments are awaited from MFPI. The committee decided to remind MFPI to expedite the comments. The case is deferred for 19.05.2016.				

Rmp

06	38 Case No.:5/14/85-ALC3/2015	Party Name:SARITA HANDA EXPORTS PVT LTD	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00130/AM16/	RLA File :05/24/040/00334/AM16/	Lic.No/Date:0510395921 14.10.2015	Deferred
The committee noted that the comments are awaited from O/o TC, Mumbai. The committee decided to remind O/o TC, Mumbai to expedite the comments. The case is deferred for 19.05.2016.				

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योगेन्द्र सिंह/YOGINDER SINGH
उप महा निदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महा निदेशालय
Directorate General of Foreign Trade
कमिशन शिपिंग कॉम्प्लेक्स ऑफ़ कॉमर्स
एम्पावरिंग रोड, नई दिल्ली
Udyog Bhawan, New Delhi

Rmp

	39 Case No.:12/14/85-ALC3/2015	Party Name:VITALITY AQUACULTURE PVT. LTD.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
07	HQ File :01/85/050/00137/AM16/	RLA File :35/24/040/00044/AM16/	Lic.No/Date:3510044828 26.11.2015	Deferred
The committee noted that the comments are awaited from CIFT. The committee decided to remind CIFT to expedite the comments. The case is deferred for 19.05.2016.				

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	40 Case No.:7/13/85-ALC3/2015	Party Name:NAVYUG AGRO INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
08	HQ File :01/85/050/00103/AM16/	RLA File :02/24/040/00062/AM16/	Lic.No/Date:0210205983 15.07.2015	Deferred
The committee noted that On the basis of MFPI's letter, certain information has been called for from the firm vide this office e-mail dt. 29.02.2016 which is awaited. The Committee decided to remind the firm to expedite the reply to MFPI. The case is deferred for 19.05.2016.:				

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	41 Case No.:9/7/85-ALC3/2014	Party Name:PAHAL FOODS PVT LTD.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
09	HQ File :01/85/050/00045/AM15/	RLA File :09/24/040/00646/AM14/	Lic.No/Date:0910059870 25.04.2014	Deferred
The committee noted the reply received from RA, Chennai does not furnish the information sought for. The Committee decided to convey to RA, Chennai. The case is deferred for 19.05.2016.				

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योगेन्द्र सिंह/YOGINDER SINGH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महाविभाग
Directorate General of Foreign Trade
कमिशनर विदेश व्यापार, नई दिल्ली
Commissioner of Commerce
Udyog Bhawan, New Delhi

421	Party Name:OLAM AGRO INDIA LTD	Meet No/Date:2/85-ALC3/2016 21.04.2016	Status:
HQ File :01/85/50/118/AM13	RLA File :10/24/040/042/AM13/	Lic.No/Date:1010050986 23.08.2012	Approved

10 The committee noted the comments of MFPI furnished vide their O.M. No. 4(7)/2016-DGFT dt. 08.04.2016 recommending 5% wastage on inputs. On the basis of MFPI's comments, the Committee decided to fix ad-hoc input output norms as under:-

Export Item	Qty	Import Item	Qty
Roasted/ Pasteurizing Cashew Kernels Whole/Broken of the same variety and origin as imported (Packed in flexi Pouches)	1.00Kg	Cashew Kernel Whole/Broken Ungraded/un-roasted	1.05Kg.

Regarding the clarification sought for from PC-II Section, it will be processed/put up separately on file.

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43	Party Name:MAGHIRAM AND SONS	Meet No/Date:2/85-ALC3/2016 21.04.2016	Status:
Case No.:17/5/85-ALC3/2015			
11 HQ File :01/85/050/00061/AM16/	RLA File :30/24/040/00010/AM16/	Lic.No/Date:3010103501 21.05.2015	Deferred

The Committee noted that the comments are awaited from MSME(Food). The Committee decided to remind MSME(food) to expedite the comments. The case is deferred for 19.05.2016.

Rup

44	Party Name:M & B ENGINEERING LIMITED	Meet No/Date:2/85-ALC3/2016 21.04.2016	Status:
Case No.:9/23/85-ALC3/2014			
12 HQ File :01/85/050/00195/AM15/	RLA File :08/24/040/00396/AM15/	Lic.No/Date:0810134481 03.02.2015	Deferred

The Committee noted that the comments are awaited from DIPP. The Committee decided to remind DIPP to expedite the comments. The case is deferred for 19.05.2016.

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योगेन्द्र सिंह/YOGINDER SINGH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य विभाग/Department of Commerce
एनएच, नया दिल्ली
Udyog Bhawan, New Delhi

13	45 Case No.:3/2/85-ALC3/2015	Party Name:J.K.MALT PRODUCTS PVT LTD,	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00014/AM16/	RLA File :34/24/040/00316/AM15/	Lic.No/Date:3410041009 04.03.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 19.05.2016.				

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14	46 Case No.:14/11/85-ALC3/2015	Party Name:SIGNATURE INTERNATIONAL FOODS INDIA PVT. LTD.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00095/AM16/	RLA File :31/83/040/00065/AM16/	Lic.No/Date:3110065594 12.08.2015	Decided
The Committee noted that the firm vide their e-mail dt. 09.03.2016 has stated that they are going to surrender the said authorisation. The Committee decided to ask the firm to surrender the said AA under intimation to the Norms Committee and also decided that this may be conveyed to RA as well.				

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15	47 Case No.:6/13/85-ALC3/2015	Party Name:AMBE PHYTOEXTRACTS PVT.LTD.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00102/AM16/	RLA File :05/23/040/00059/AM16/	Lic.No/Date:0510394624 18.06.2015	Deferred
The Committee noted that certain information have been called for from the firm vide this office e-mail dt. 14.03.2016 which are awaited. The Committee decided to remind the firm to furnish the information. The case is deferred for 19.05.2016.				

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16	48 Case No.:1/17/85-ALC3/2015	Party Name:BAFNA ENTERPRISES	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00149/AM16/	RLA File :10/24/040/00054/AM15/	Lic.No/Date:1010059376 21.01.2016	Deferred
The Committee decided to seek comments from MFPI. While referring the case to MFPI, the Committee decided to mention the imported input as Light Black Pepper instead of Black Pepper Whole(as applied for) as the latter is not allowed in terms of para 4.11 of FTP. The case is deferred for 19.05.2016.				

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योगेन्द्र सिंह/YOGINDER SINGH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार मह. निदेशालय
Directorate General of Foreign Trade
कमिश्नर विदेश व्यापार, नई दिल्ली
Udyog Bhawan, New Delhi

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17	49 Case No.:9/15/85-ALC3/2014	Party Name:SRS UNISTRAW PRIVATE LIMITED	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00114/AM15/	RLA File :03/95/040/00334/AM15/	Lic.No/Date:0310789120 12.09.2014	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 19.05.2016.				

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18	50 Case No.:17/18/85-ALC3/2015	Party Name:EMPIRE TOBACCO COMPANY PVT. LTD.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00182/AM16/	RLA File :03/94/040/00716/AM16/	Lic.No/Date:0310801254 21.12.2015	Deferred
The committee noted that the firm has furnished the reply. The Committee decided to forward the same to DIPP. The case is deferred for 19.05.2016.				

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19	51 Case No.:1/16/85-ALC3/2015	Party Name:IRIS PRODUCTS PVT. LTD.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00148/AM16/	RLA File :08/24/040/00363/AM16/	Lic.No/Date:0810137003 13.01.2016	Deferred
The committee noted that the hard copy of application is awaited from RA. The Committee decided to remind RA to forward the hard copy of application. The case is deferred for 19.05.2016.				

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20	52 Case No.:16/17/85-ALC3/2015	Party Name:JAIKISHANDASS MALL JUTE PRODUCTS (P) LTD.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00164/AM16/	RLA File :02/24/040/00136/AM16/	Lic.No/Date:0210206311 04.12.2015	Deferred
The committee noted that Jute Commissioner had furnished the comments in the past for the same firm for same export/import item vide their letter No. (T)-6/1/82/2003 dated 18.12.2012. The committee decided to request O/o Jute commissioner to furnish the comments in this case also. The case is deferred for 19.05.2016.				

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योगेन्द्र सिंह/YOGINDER SINGH
उप-महानिदेशक निदेश व्यापार
Dy. Director General of Foreign Trade
निदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य विभाग (विदेश व्यापार)
एन.एच. 24, नई दिल्ली
New Delhi, New Delhi

Rup

	53 Case No.:15/13/85-ALC3/2015	Party Name:P.C.KANNAN & CO	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
21	HQ File :01/85/050/00111/AM16/	RLA File :56/24/040/00014/AM16/	Lic.No/Date:5610004634 26.06.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 19.05.2016.				

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	54 Case No.:26/22/85-ALC3/2014	Party Name:BILFINGER PLANT EQUIPMENTS PRIVATE LIMITED,	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
22	HQ File :01/85/050/00186/AM15/	RLA File :03/94/040/00979/AM15/	Lic.No/Date:0310793167 21.01.2015	Deferred
The Committee noted that the comments are awaited from DIPP. The Committee decided to remind DIPP to expedite the comments. The case is deferred for 19.05.2016.				

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	55	Party Name:REF. FROM O/o COMMISSIONER OF CUSTOMS, N. DELHI	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status: Decided
23	HQ File :01/85/162/099/AM16	Clarification regarding admissibility of import of Cardamom under import item "Relevant (Food Flavour/Flavouring Agent/Flavouring Improvers)" under DFIA No. 0910054278 dt. 07.11.2012		
The Committee noted the comments of MFPI furnished vide their O.M. No. 4(5)/2016DGFT dt. 15.02.2016 and decided to convey the views/comments of MFPI to PC-4 as requested by them..				

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	56	Party Name:HEMRAJ INDUSTRIES PVT. LTD	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
24	HQ File :01/85/162/069/AM16	RLA File :02/24/40/017/AM16	Lic.No/Date:0210205810 19.05.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 19.05.2016.				

योगेन्द्र सिंह/YOGINDER SINGH
उप महाविदेशिक निदेशक, व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
व्यापार निदेशालय, नई दिल्ली
Udyog Bhawan, New Delhi

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25	57 Case No.:14/5/85-ALC3/2015	Party Name:HEMRAJ INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00058/AM16/	RLA File :02/24/040/00041/AM16/	Lic.No/Date:0210205882 12.06.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 19.05.2016.				

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26	58 Case No.:3/13/85-ALC3/2015	Party Name:HEMRAJ INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00099/AM16/	RLA File :02/24/040/00102/AM16/	Lic.No/Date:0210206066 12.08.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 19.05.2016.				

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27	59 Case No.:17/17/85-ALC3/2015	Party Name:HEMRAJ INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00165/AM16/	RLA File :02/24/040/00167/AM16/	Lic.No/Date:0210206342 14.12.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 19.05.2016.				

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28	60 Case No.:14/18/85-ALC3/2015	Party Name:FERRERO INDIA PVT.LTD,	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00179/AM16/	RLA File :03/94/040/00702/AM16/	Lic.No/Date:0310800762 08.12.2015	Approved
The Committee noted that NC has ratified the ad-hoc input output norms for this firm for same export/import items in its M. No. 20 held on 17.03.2016 under Adv. Auth. No. 0310800351 dt. 20.11.2015 and 0310799733 dt. 28.10.2015. RA may take consequential action as per para 4.12(a)(vi) of HBP, 2015-20				

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योगेन्द्र सिंह/YOGINDER SINGH
उप. महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महाविभाग
Directorate General of Foreign Trade
दार्जिलिंग विभाग
राज्य, नया दिल्ली
Udyog Bhawan, New Delhi

Rup

29	61 Case No.:16/18/85-ALC3/2015	Party Name:FERRERO INDIA PVT.LTD,	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00181/AM16/	RLA File :03/94/040/00730/AM16/	Lic.No/Date:0310801023 15.12.2015	Approved
The Committee noted that NC has ratified the ad-hoc input output norms for this firm for same export/import items in its M. No. 20 held on 17.03.2016 under Adv. Auth. No. 0310800351 dt. 20.11.2015 and 0310799733 dt. 28.10.2015. RA may take consequential action as per para 4.12(a)(vi) of HBP, 2015-20				

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30	62 Case No.:11/1/85-ALC3/2015	Party Name:GHODAWAT AGRO PVT. LTD.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00010/AM16/	RLA File :31/83/040/00238/AM15/	Lic.No/Date:3110065266 11.02.2015	Deferred
The Committee noted that a clarification has been sought for from the firm vide this office e-mail dt. 30.07.2015 followed by e-mail reminder dt. 23.12.2015, reply awaited. The Committee decided to remind the firm to expedite the reply. The case is deferred for 19.05.2016.				

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31	63 Case No.:12/1/85-ALC3/2015	Party Name:GHODAWAT AGRO PVT. LTD.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00011/AM16/	RLA File :31/83/040/00239/AM15/	Lic.No/Date:3110065265 11.02.2015	Deferred
The Committee noted that a clarification has been sought for from the firm vide this office e-mail dt. 30.07.2015 followed by e-mail reminder dt. 23.12.2015, reply awaited. The Committee decided to remind the firm to expedite the reply. The case is deferred for 19.05.2016.				

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32	64 Case No.:15/7/85-ALC3/2014	Party Name:GHODAWAT AGRO PVT. LTD.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00051/AM15/	RLA File :31/83/040/00030/AM15/	Lic.No/Date:3110063934 09.05.2014	Deferred
The Committee noted that a clarification has been sought for from the firm vide this office e-mail dt. 30.07.2015 followed by e-mail reminder dt. 23.12.2015, reply awaited. The Committee decided to remind the firm to expedite the reply. The case is deferred for 19.05.2016.				

योगेन्द्र सिंह/YOGINDER SINGH
उप निदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार निदेशकालय
Directorate General of Foreign Trade
व्यापार विभाग, नई दिल्ली
New Delhi

Rup

33	65 Case No.:17/7/85-ALC3/2014	Party Name:GHODAWAT AGRO PVT. LTD.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00053/AM15/	RLA File :31/83/040/00016/AM15/	Lic.No/Date:3110063679 28.04.2014	Deferred
The Committee noted that a clarification has been sought for from the firm vide this office e-mail dt. 30.07.2015 followed by e-mail reminder dt. 23.12.2015, reply awaited. The Committee decided to remind the firm to expedite the reply. The case is deferred for 19.05.2016.				

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34	66 Case No.:7/10/85-ALC3/2014	Party Name:GHODAWAT AGRO PVT. LTD.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00085/AM15/	RLA File :31/83/040/00080/AM15/	Lic.No/Date:3110064524 03.07.2014	Deferred
The Committee noted that a clarification has been sought for from the firm vide this office e-mail dt. 30.07.2015 followed by e-mail reminder dt. 23.12.2015, reply awaited. The Committee decided to remind the firm to expedite the reply. The case is deferred for 19.05.2016.				

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35	67 Case No.:8/10/85-ALC3/2014	Party Name:GHODAWAT AGRO PVT. LTD.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00086/AM15/	RLA File :31/83/040/00079/AM15/	Lic.No/Date:3110064525 03.07.2014	Deferred
The Committee noted that a clarification has been sought for from the firm vide this office e-mail dt. 30.07.2015 followed by e-mail reminder dt. 23.12.2015, reply awaited. The Committee decided to remind the firm to expedite the reply. The case is deferred for 19.05.2016.				

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36	68 Case No.:10/17/85-ALC3/2014	Party Name:GHODAWAT AGRO PVT. LTD.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00130/AM15/	RLA File :31/83/040/00156/AM15/	Lic.No/Date:3110064959 09.10.2014	Deferred
The Committee noted that a clarification has been sought for from the firm vide this office e-mail dt. 30.07.2015 followed by e-mail reminder dt. 23.12.2015, reply awaited. The Committee decided to remind the firm to expedite the reply. The case is deferred for 19.05.2016.				

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उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
कमिशनर, निर्यात विभाग
एड्योग भवानी, नई दिल्ली
Edyog Bhawan, New Delhi

Rup

37	69 Case No.:11/17/85-ALC3/2014	Party Name:GHODAWAT AGRO PVT. LTD.	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00131/AM15/	RLA File :31/83/040/00155/AM15/	Lic.No/Date:3110064958 09.10.2014	Deferred
The Committee noted that a clarification has been sought for from the firm vide this office e-mail dt. 30.07.2015 followed by e-mail reminder dt. 23.12.2015, reply awaited. The Committee decided to remind the firm to expedite the reply. The case is deferred for 19.05.2016.				

Rup

38	70 Case No.:11/17/85-ALC3/2015	Party Name:APEEJAY TEA LIMITED,	Meet No/Date:2/85- ALC3/2016 21.04.2016	Status:
	HQ File :01/85/050/00159/AM16/	RLA File :02/24/040/00165/AM16/	Lic.No/Date:0210206340 10.12.2015	Approved
The Committee noted that NC has ratified the ad-hoc input output norms for this firm for same export/import items in its M. No. 15 held on 31.12.2015 under Adv. Auth. No. 0210204151 dt. 20.06.2014. RA may take consequential action as per para 4.12(a)(vi) of HBP, 2015-20				

h/h/

Rup

XXXXXXXXXX **योगेश सिंह/YOGINDER SINGH**
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
व्यापार विभाग/Department of Commerce
एन.डी.ए. नया दिल्ली
Udyog Bhawan, New Delhi